

F. No. QA-12015/23/2021-QA-FSSAI
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(खाद्य सुरक्षा एवं मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(गुणवत्ता आश्वासन प्रभाग)
(Quality Assurance Division)
एफडीए भवन, कोटला रोड, नई दिल्ली-110002
FDA Bhawan, Kotla Road, New Delhi – 110002

दिनांक/Dated, 10 जून , 2024

आदेश/Order

विषय: एनाकॉन लेबोरेटरी प्राइवेट लिमिटेड, नागपुर के निलंबन के सम्बंध में
Subject: Suspension of Anacon Laboratory Private Limited, Nagpur- reg

Anacon Laboratory Private Limited, Nagpur bearing FSSAI Reg. No. 11/W/FSSAI/2014 and NABL Certificate No. TC-12998 was recognized and notified by FSSAI u/s 43(1) of FSS Act, 2006 vide Gazette Notification S.O. 3648(E) dated 06th December, 2016 for Chemical and Biological scope of testing for the purpose of carrying out the analysis of food sample under Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder.

2. It is noted that Anacon Laboratory Private Limited, Nagpur has been suspended by NABL with effect from 22nd March, 2024 as per the condition 4 and 5 of clause 4.4 of the NABL Document No. 216.

3. Thus, Anacon Laboratory Private Limited, Nagpur is hereby suspended with effect from 22nd March, 2024 from carrying out analysis of samples under the Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder as per regulation clause 10(2) read with clause 10(1)(iii) of the Food Safety and Standards (Recognition and Notification of Laboratories) Regulations, 2018 for a period of six months.

4. This issues with the approval of Competent Authority.

Signed by

Sweety Behera

Date: 10-06-2024 18:39:59

(स्वीटी बेहेरा)

(Sweety Behera)

निदेशक (गुणवत्ता आश्वासन)

Director (QA)

FSSAI, New Delhi

प्रति/ To

1. एनाकॉन लेबोरेटरी प्राइवेट लिमिटेड, नागपुर, एफपी-34,35 बुटीबोरी फूड पार्क, फाइव स्टार इंडस्ट्रियल एस्टेट, नागपुर, महाराष्ट्र

1. Anacon Laboratory Private Limited, Nagpur, FP-34,35 Butibori Food Park, Five Star Industrial Estate, Nagpur, Maharashtra

Copy to:

1. State Food Safety Commissioners (All States/UTs)
2. All Authorized Officers and Designated Officers, FSSAI
3. CEO, NABL, New Delhi

Copy for information to:

1. PPS to Chairperson, FSSAI (HQ), New Delhi;
2. PS to CEO, FSSAI (HQ), New Delhi;
3. Executive Director (CS), FSSAI, New Delhi
4. Director TICD, FSSAI, New Delhi
5. Regional Director, FSSAI regional Office
6. CITO FSSAI, New Delhi-for uploading on the FSSAI website